

Demand to enact a legislation to ensure MSP to farmers

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश): उपसभापति महोदय, आज पूरे देश में किसान घाटे की खेती कर रहा है। खाद, बीज, सिंचाई, डीज़ल के दाम बढ़ने से किसान की कमर टूट गई है। उत्तर प्रदेश सहित कई राज्यों में डी.ए.पी. खाद की कमी के कारण किसान अपनी रबी की फसल की बुआई नहीं कर पा रहा है। दूसरी तरफ, उत्तर प्रदेश में किसान का धान औने-पौने दाम पर बिचौलियों के माध्यम से खरीदा जा रहा है। जनपद-फतेहपुर के ब्लॉक - असोथर, बहुआ, तेलियानी, धाता, विजयीपुर सहित सभी धान-क्रय केन्द्रों में किसानों से घटतौली की जा रही है, प्रति कुन्तल 10-20 किलो काटा जा रहा है तथा एम.एस.पी. रेट पर धान नहीं खरीदा जा रहा है, जिसके कारण किसानों में भारी आक्रोश है। किसान घाटे की खेती, पशुओं की अन्ना-प्रथा तथा महँगे खाद, बीज, सिंचाई, डीज़ल के कारण हताश व निराश हैं तथा बुन्देलखंड में किसान आत्महत्याएँ कर रहे हैं। इसलिए किसानों की उपज के लिए एम.एस.पी. कानून बनाना आवश्यक है।

अतः मैं सदन के माध्यम से यह माँग करता हूँ कि पूरे देश के किसानों को उनकी उपज का उचित मूल्य दिलाने हेतु एम.एस.पी. कानून बनाकर कृषि को बढ़ावा दिया जाए, जिससे किसानों की लागत का उचित मूल्य मिल सके।

श्री मुजीबुल्ला खान (ओडिशा): महोदय, मैं स्वयं को इस विषय के साथ सम्बद्ध करता हूँ।

चौधरी सुखराम सिंह यादव (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय के साथ सम्बद्ध करता हूँ।

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): Sir, I too associate myself with the Special Mention made by the hon. Member.

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I too associate myself with the Special Mention made by the hon. Member.

SHRI SUJEET KUMAR: Sir, I too associate myself with the Special Mention made by the hon. Member.

DR. AMAR PATNAIK: Sir, I too associate myself with the Special Mention made by the hon. Member.

DR. SASMIT PATRA: Sir, I too associate myself with the Special Mention made by the hon. Member.

MR. DEPUTY CHAIRMAN: Dr. V. Sivadasan; not present. Shri Sanjay Singh; not present. Dr. M. Shanmugam.

Demand to maintain Public Sector Status of HLL Biotech Limited

SHRI M. SHANMUGAM (Tamil Nadu): Sir, the HLL Biotech Limited vaccine manufacturing company located at Chengalpattu, Tamil Nadu, is a public sector unit under the Ministry of Health and Family Welfare, which is also the biggest public sector vaccine manufacturing unit in Asia. The Government of India mandated establishment of a state-of-the-art vaccine manufacturing unit termed an 'Integrated Vaccine Complex' at Chengalpattu to produce life-saving and cost effective vaccines, primarily to minimize the demand-supply gap and support the Government in the Universal Immunization programme.

Sir, the IVC came into existence at an estimated cost of Rs. 594 crores and was declared as a project of national importance. It is understood that the Government has decided to sell it to private parties. The hon. Chief Minister of Tamil Nadu has requested the Government to either run the Biotech Lab on a full scale for production of vaccines for Coronavirus or to hand it over to the State Government, so that the State could run it in public interest.

It is, therefore, urged that the Central Government may desist from privatizing the Biotech Lab and continue to run it in public interest.

SHRI VAIKO (Tamil Nadu): Sir, I associate myself with the Special Mention made by the hon. Member.

DR. SASMIT PATRA: Sir, I too associate myself with the Special Mention made by the hon. Member.
